

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:5611
ANSWERED ON:02.05.2002
CBI INQUIRY AGAINST OFFICIALS
LAXMAN GILUWA

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

to the reply given to S.Q. No. 175 on March 14, 2002 regarding CBI investigation against officers and to state :

- (a) the names of officials found guilty and details of charges levelled against them ;
- (b) the present status of each case and action taken against the guilty officials in each case so far;
- (c) whether the Government have received any complaints recently that Doordarshan is doing special favour to New Delhi Television Network;
- (d) if so, the details thereof; and
- (e) the action taken/proposed to be taken against the officials found guilty in this regard?

Answer

THE MINISTER OF INFORMATION AND BROADCASTING (SMT. SUSHMA SWARAJ)

- (a) to (e) : The information is being collected and will be laid on the Table of the House.